

June, 1983. By that date 30 reports had been submitted by the Commission covering various aspects. The Commission is functioning as one man Commission with effect from 1.7.1983, and it is expected that it will submit some more reports during its tenure.

Recommendations of the Economic Administrative Reforms Commission

3492. SHRI RAM PRASAD AHIRWAR : Will the Minister of FINANCE be pleased to state :

(a) the recommendations of the Economic Administrative Reforms Commission ; when were they submitted ;

(b) the particulars of the recommendations accepted by Government and how far each of the accepted recommendations has been implemented ;

(c) which recommendations were not accepted and the reasons of non-acceptance ; and

(d) the present and future course of related action ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) to (d) The Economic Administration Reforms Commission had submitted 30 reports on different topics falling within its terms of reference upto 30th June, 1983. These reports are in the nature of internal advise to the Government and have been and are being taken into consideration while formulating Government policy.

Workshop of Indo-American Chamber of Commerce

3493. SHRI SYED MASUDAL HOSSAIN : Will the Minister of COMMERCE be pleased to state :

(a) whether Government are aware of a workshop organised by the Indo-American Chamber of Commerce, recently at Calcutta on how to promote trade relations between the two countries ;

(b) if so, the deliberations in the said workshop ;

(c) whether Government intend to follow

up the deliberations that took place in the said workshop ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) to (d) According to the information obtained from the Indo-American Chamber of Commerce, it is reported that the East India Council of the Indo-American Chamber of Commerce had organised a Seminar in Calcutta on the 27th May, 1983. The main points covered during the Seminar are briefly as under :—

(i) Opportunities for bilateral trade between India and U.S.A.

(ii) Trade promotion/commercial services being provided by Indo-American Chamber of Commerce and the U.S. Consulate in Calcutta to the Business community of the two countries.

(iii) Favourable climate for investment in India.

(iv) Regarding protectionism and high interest rate on U.S. Trade credit and tariff barriers on export of certain Indian items.

(v) A brief resume of the Indo-US Business Council (JBC) meeting held in San Francisco on May 2-4, 1983.

The Indo-American Chamber of Commerce is a Non-Governmental organisation. The deliberations as indicated above were mainly of informative nature to the trade. Government has also taken note of the same.

Memorandum from the Electrical Appliances Manufacturers Association

3494. SHRI NIHAL SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received any Memorandum from the Electrical Appliances Manufacturers Association in March, 1983 regarding new taxation measures which have adversely affected the growth of small scale sector ; and

(b) if so, the action being taken by Government ?